GOVERNMENT OF INDIA CULTURE LOK SABHA

UNSTARRED QUESTION NO:3483
ANSWERED ON:15.12.2014
RECOGNITION TO MANGAL GRAH MANDIR
Chavan Shri Harishchandra Deoram

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has received any proposal with regard to according the status/recognition as a religious site to the ancient Mangal Grah Mandir in Amalner Tehsil of Jalgaon district of Maharashtra;
- (b) if so, the details thereof;
- (c) whether the Government has accorded the status of the religious site to any such temples of the country during the last three years; and
- (d) if so, the State-wise details thereof?

Answer

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE) AND MINISTER OF STATE, CIVIL AVIATION (DR. MAHESH SHARMA)

(a) As per section 4 of the Ancient Monuments and Archaeolo- gical Sites and Remains Act, 1958, ancient monuments or archaeological sites and remains, as the case may be, which are of historical, archaeological or artistic interest, and have been in existence for not less than 100 years, may be declared by the Archaeological Survey of India (Central Government) as of national importance and not the status/recognition as a religious site.

There is no proposal with the Archaeological Survey of India to declare ancient Mangal Grah Mandir in Amalner Tehsil of Jalgaon district of Maharashtra as monument of national importance.

(b)to(d) Do not arise.